

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 327 OF 2016

Dated: 15th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Power Transmission Co. Ltd. Appellant(s)
Vs
Chhattisgarh State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

ORDER

Issue notice to the Respondents returnable on 01.02.2017. Dasti,
in addition, is permitted.

List the matter on **01.02.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr